HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. 2 (Mis.) / I-7-3/2024 (Pt.-II)

Bilaspur, dated November, 2023

The High Court of Chhattisgarh is pleased to declare that the following are the Holidays for the District Judiciary for the Year 2024:-

S.No.	Name of Holiday	No. of Days	Dates as per Gregorian Calendar	Days of the week
1.	Republic Day	1	26/01/2024	Friday
2.	Mahashivratri	1	08/03/2024	Friday
3.	Holi Holidays	2	25/03/2024 to 26/03/2024	Monday to Tuesday
4.	Good Friday	1	29/03/2024	Friday
5.	Id-Ul-Fitr	1	11/04/2024	Thursday
6.	Ram Navami	1	17/04/2024	Wednesday
7.	Id-Ul-Juha (Bakrid)	1	17/06/2024	Monday
8.	Muharram	1	17/07/2024	Wednesday
9.	Independence Day	1	15/08/2024	Thursday
10.		1	19/08/2024	Monday
11.		1	26/08/2024	Monday
12.		1	07/09/2024	Saturday
13.		1	16/09/2024	Monday
14.		1	02/10/2024	Wednesday
15.		1	11/10/2024	Friday
16.	•	5	29/10/2024 to 02/11/2024	Tuesday to Saturday
17.	Gurunanak Jayanti	1	15/11/2024	Friday
	Guru Ghasidas Jayanti	1	18/12/2024	Wednesday
19		1	25/12/2024	Wednesday

NOTES:

- 1. All the Sundays are declared holidays for the District Judiciary including the Sundays falling during Summer Vacation & Winter Holidays.
- 2. Second & Third Saturdays of every month shall be closed Saturdays for the District Judiciary.
- 3. Mahaveer Jayanti & Dr. Ambedkar Jayanti falls on Sunday, therefore, no Holiday is declared separately.
- 4. The Judicial Officers of District Judiciary shall be entitled to avail vacation for a period of maximum 15 days in a year during the Summer Vacation from 13.05.2024 to 07.06.2024 and Winter Holidays from 23.12.2024 to 31.12.2024.
- 5. Holidays declared on account of Milad-Un-Nabi, Id-Ul-Fitr, Id-Ul-Zuha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the same will be followed & that day will also be observed as holiday with the approval of Hon'ble the Chief Justice.
- 6. The officers and employees of District Judiciary shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2024.
- 7. The District Judiciary shall observe the Local Holidays as declared by the Competent Authority in respective Revenue Districts on account of local festival of the Districts.
- 8. The District Judiciary shall be observe the holidays declared suddenly by the State Government with the approval of Hon'ble the Standing Committee.

By order of the High Court

(Arvind Kumar Verma) Registrar General

09.11.2029

Endt. No. 1999/ I-7-3/2024 (Pt.-II)

Copy forwarded to:-

- 1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Secretary General, Supreme Court of India, New Delhi, for information.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 19. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Banglore / (5) High Court for the State of Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
- 20. Registrar (Vig./ I.& E./ S & A cell / Judicial), High Court of Chhattisgarh, Bilaspur,
- 21. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur, with a request to get the Notification be forwarded to all the District & Sessions Judge, Principal Judge/Judge, Family Court and Special Judge of the State, Judge Commercial Court, Atal Nagar, Raipur and Registrar, Industrial Court, Raipur, by E-mail, immediately. Further, he is also requested to get the same be upload in the website of this High Court,
- 22. The Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, District-Raipur, Chhattisgarh,
- 23. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,

- 24. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi,
- District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Koria at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Balrampur at Ramanujganj, Chhattisgarh,
- 26. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ 4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Manendragarh/ (16) Bemetara, (17) Baloda-Bazar/ (18) Surajpur/ (19) Balod/ (20) Kondagaon, (21) Mungeli, (22) Dakshin Bastar Dantewada, Chhattisgarh,
- 27. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Koria at Baikunthpur, Chhattisgarh.,
- 28. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh,
- 29. Registrar, Industrial Court, Raipur, Chhattisgarh,
- 30. Additional Registrar (J & Classi./ D.E. & E./ A), High Court of Chhattisgarh, Bilaspur,
- 31. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
- 32. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of C.G., Bilaspur,
- 33. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 34. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
- 35. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
- 36. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information,
- 37. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
- 38. The President, High Court Bar Association, High Court Campus, Bilaspur,
- 39. All Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 40. All Joint Registrar (M), High Court of Chhattisgarh, Bilaspur,
- 41. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 42. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY",
- 43. Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 44. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 45. All Assistant Registrars/Computer Programmer, High Court of Chhattisgarh, Bilaspur,
- 46. The O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
- 47. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R, Juvenile Justice Cell / SCMS Cell/ Scanning & Digitalization Cell/ Rules], Court Officer, High Court of Chhattisgarh, Bilaspur,
- 48. All Private Secretaries/Court Manager, High Court of Chhattisgarh, Bilaspur,
- 49. Assistant Editor (ILR)/ Librarian/ Software Engineer, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.

(Arvind Kumar Verma)

Registrar General